

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
CIRCUIT SITTINGS AT NAGPUR

Tr. Application No. 184/87

- 91
1. Shri N.J. Kamde
 2. Shri P.K. Tondre
Supervisors 'B'
Ordnance Factory,
Chandrapur
 3. P. Raghavan,
Supervisor 'A',
Ordnance Factory,
Chandrapur.
 4. Shri K.G. Rao,
Chargeman Gr.II(Mech),
 5. Shri M.K.Roy,
Chargeman Gr.II(Chemist)
Ordnance Factory,
Chandrapur.
 6. Shri S.N. Chettiar
 7. Shri V.M. Anjankar
L.D.C.,
Inspectorate of Armaments,
Chandrapur.
 8. N.T.Salodkar,
Asstt.Cashier,
Inspectorate of Armaments,
Chandrapur.
 9. Shri P.K.Dadalani
 10. Shri V.G.Agashe
Jr.Scientific Asstt.Gr.I,
Ordnance Factory,
Chandrapur.
 11. Shri D. Baby,
Examiner Gr.I,
Ordnance Factory,
Chandrapur.

.. Applicants.

V/s.

1. Union of India
through Secretary
Govt. of India,
Ministry of Defence,
New Delhi.
2. The Director General,
Ordnance Factories,
6, Esplanade East,
Calcutta-1.
3. The Director General of Inspectorate,
New Delhi.

Belh
Contd...2/-

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4. The General Manager,
Ordnance Factory,
Chandrapur.
5. The Inspector of Armaments,
Chandrapur.
6. K. Lingaiah,
Supervisor 'A' Grade,
Ordnance Factory,
Chandrapur.
7. H.G. Kosare
8. N.R. Roy
9. K.G. Gawande
Ordnance Factory,
Chandrapur.
10. Krishnlal,
U.D.C.,
Inspectorate of Armaments,
Delhi Cantonment.
11. D.S. Thakur,
U.D.C.
Inspectorate of Armaments,
Khamaria,
Dist: Jabalpur(MP)
12. C.W. Madavi,
Office Supdt.,
Inspectorate of Armaments,
Chandrapur.
13. M.K. Homne,
Sr. Scientific Asstt.,
Inspectorate of Military Explosives,
Bhandara.
14. Y. Sampatrao,
Examiner (Selection Grade)
Inspectorate of Armaments,
Chandrapur.

... Respondents.

Coram: Hon'ble Vice-Chairman, Shri B.C. Gadgil
Hon'ble Member(A), Shri P. Srinivasan

Tribunal's Order:-

Date: 23.6.1988

(PER: Shri B.C. Gadgil, Vice-Chairman)

Mr. A.B. Oka, Advocate for the applicants and
Mr. Ramesh Darda, Counsel for respondents Nos. 1 to 5.
Respondents Nos. 6, 7, 10, 11 and 14 are absent though
duly served. Respondents Nos. 12 and 13 are present in

B/C

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(11)

person. Notice of respondents Nos. 8 and 9 are returned unserved.

2. The respondents Nos. 1 to 5 are directed to issue and serve notice to respondents Nos. 8 and 9 informing them that the matter would be heard at Ravi Bhavan Rest House, Nagpur on 9.8.1988. Along with notice a copy of this order also be sent.

P. Srinivasan
(P. Srinivasan)
Member(A)

B.C. Gadgil
(B.C. Gadgil)
Vice-Chairman

*Notices issued to the
Res. Nos. 8 and 9 on
4-7-88.*

@ Page 417.

*(Res. 8 and 9's notice
given to Shri. Mohan Sudani,
Adv.) @ Page 417*

*Notice dt. 4/7/88 served
on R. No. 9 on 21/7/88.
(as per letter dt. 11/8/88.)*

25/8/88 *28/8*

*Notice dt. 4-7-88 send
on R. No 8 on 6/8/88*

29/8